

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF PUBLIC ENTERPRISES

RAJYA SABHA

UNSTARRED QUESTION No. 1511
TO BE ANSWERED ON 20.12.2022

Workers and employees in CPSEs

1511. Shri Akhilesh Prasad Singh:

Will the Minister of FINANCE be pleased to state:

- (a) whether there were 13.51 lakh regular employees and workers and 3.08 lakh contractual workers and employees in Central Public Sector Enterprises in 2013-14;
- (b) whether there are 9.21 lakh regular employees and workers and 4.98 lakh contractual workers and employees in Central Public Sector Enterprises in 2019-20;
- (c) whether the National Monetisation Pipeline scheme will lead to further contractualisation and layoffs; and
- (d) if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE FOR FINANCE
(DR. BHAGWAT KRISHANRAO KARAD)

(a to b) As on 31.03.2014, there were 13.51 lakh regular employees and 3.08 lakh contractual workers and as on 31.03.2022, there were 9.22 lakh regular employees and 4.99 lakh contractual workers in various Central Public Sector Enterprises.

(c to d) National Monetisation Pipeline (NMP) is aimed at enabling accelerated infrastructure creation and bringing efficiencies in infrastructure operation and maintenance for a multiplier impact on the economy. Monetisation of core assets under NMP is envisaged through limited period contractual structures by way of Public Private Partnerships or capital market vehicles such as Infrastructure Investment Trusts. Under these approaches, the underlying assets are to be handed back to asset owning entity at the end of transaction life. Further, modalities w.r.t. operations and maintenance of underlying assets is governed by applicable laws as well as performance standards and other key performance indicators as per the underlying agreements between the public authority and the operator or the concessionaire, as the case may be. Monetisation proceeds are envisaged to be deployed by CPSEs into new infrastructure creation.
